COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 390 OF 2017 & IA NO. 566 OF 2017 & IA NOS. 725 & 1063 OF 2017

Dated: 12th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Punjab State Power Corporation Limited Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Manu Seshadri

Mr. Samarth Chowdhary

Counsel for the Respondent(s) : Ms. Poonam Verma

Ms. Radhika Seth

Ms. Nishtha Kumar for R-1

Mr. Sethu Ramalingam for R-2

Ms. Ranjana Roy Gawai Ms. Srenita Ghosh for R-20

Mr. Nikunj Dayal for R-24

Mr. M.G.Ramachandran

Mr. Shubham Arya

Mr. Polkit Agarwal for R-28

<u>ORDER</u>

We have heard learned senior counsel and learned counsel for the parties.

Judgment is Reserved.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member